

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

RAJYA SABHA  
UNSTARRED QUESTION NO. 1171  
TO BE ANSWERED ON 16<sup>th</sup> DECEMBER, 2022

FTA WITH EUROPEAN UNION

1171(H). SHRI SATISH CHANDRA DUBEY:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether Government has reviewed the progress made so far on the India-European Union Free Trade Agreement (FTA) and if so, the details thereof;
- (b) the details of obstacles in finalizing the agreement;
- (c) the details of benefits obtained by India from the agreement till now and also the expected benefits in future;
- (d) whether the agreement was also discussed during the recent visit of Prime Minister to various European Union countries; and
- (e) if so, the details thereof and the outcome of such discussions?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

- (a) to (c) :** India and European Union have resumed the Free Trade Agreement (FTA) negotiations in June 2022 after a gap of 9 years. Three Rounds of Negotiation have been held in June, October and November/December 2022. Various policy areas of FTA are being negotiated comprehensively and India aims to conclude a mutually beneficial trade agreement with European Union covering both, the goods and the services.
- (d) & (e) :** During high level meetings with the leaders of Denmark, Finland, Germany, Sweden and with the Presidents of European Commission and European Council, the agreement was discussed, apart from other things and the Leaders expressed support for conclusion of a mutually beneficial India-EU FTA.

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